

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/33,34/CAA/2018  
NAME OF THE PETITIONER(S) : SUNDARAM ASSET MANAGEMENT COM LTD  
NAME OF THE RESPONDENT(S) : SUNDRAM ALTERNATE ASSETS LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PAWAN JHABARI

Counsel for the  
Applicant

K.P. Jhulath

**ORDER**

Heard. Reserved for order.

ghk

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)